

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2918
ANSWERED ON:26.11.2010
ALLOCATION OF POWER
Bundela Shri Jeetendra Singh

Will the Minister of POWER be pleased to state:

- (a) whether a special allocation of power of 143 Megawatt from power grid situated at Kota, Rajasthan was made by the Government on 18th December, 2003 to Madhya Pradesh;
- (b) if so, the details thereof;
- (c) whether said allocation of power to the State Government has been stopped;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the time by which the said allocation will be restored?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b): An allocation of 143 MW (65% of 220 MW from RAPP, Unit-III) of Rajasthan in Northern Region was made to Madhya Pradesh on 18th December, 2003.

(c) to (e) : The above allocation was withdrawn on 21st September, 2004 in view of the increased power demand in the Northern Region and persistent requests from the constituents of Northern Region for allocation of power from RAPP, Unit-III. The unallocated power of CGSs is revised from time to time to meet the urgent and overall requirements of power of the States/UTs. The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement in allocation of any State/UT is feasible only by way of equivalent reduction in the allocation of other State(s)/ UT(s). Since there is no quota fixed for any State/UT, restoration of allocation is not feasible.